

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.876 of 2020

IN THE MATTER OF:

Nitin Singh

...Appellant

Versus

Waves Bio-tech Pvt. Ltd.

...Respondent

For Appellant: Shri Partho Bhattacharya, Advocate

For Respondent: Shri Akshay Bhardwaj, Advocate

O R D E R
(Virtual Mode)

01.02.2021 Counsel for Respondent - Shri Akshay Bhardwaj submits that Respondent has filed Reply. The same is not before us. Counsel states that he has only filed it on e-filing portal. The Counsel may file hard copies also within three days.

Parties may file brief written submissions not more than three pages. Copies of Judgements on which they want to rely may also be filed within two weeks.

List the Appeal 'for admission (after Notice) hearing' on 1st March, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

rs/md